

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6132
ANSWERED ON:30.04.2015
PROJECTS UNDER NRLM
Birla Shri Om

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the pilot projects being implemented to make the National Rural Livelihoods Mission (NRLM) accessible to the senior citizens, disabled persons, sanitation workers, victims of human trafficking;
- (b) the funds provided by the Government under each scheme during each of the last three financial year, State/UTwise; and
- (c) the number of senior citizens, disabled persons, sanitation workers, victims of human trafficking benefited by the said schemes, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) Under National Rural Livelihoods Mission (NRLM), the Ministry of Rural Development has sanctioned pilot projects on:

(i) Anti-Human Trafficking: The objective of these pilots is to prevent the trafficking of women and adolescent girls and rehabilitation of victims. Pilots are being implemented in 5 States namely Karnataka, Kerala, Andhra Pradesh, Odisha and Maharashtra. In FY 15-16, pilot project on Anti-Human Trafficking has been sanctioned for the State of West Bengal. (ii) Sanitation Workers (Rehabilitation of Persons Engaged in Unhygienic Occupations): The objective of this pilot is to rehabilitate the persons and households engaged in unhygienic occupations. The project is being implemented in the State of Maharashtra. (iii) Persons with Disability: The objective of these pilots is to bring disabled people under the fold of NRLM and ensure rehabilitation through accessing entitlements and create sustainable livelihood opportunities. The pilots are being implemented in Andhra Pradesh and Maharashtra.

(iv) In addition, during 2015-16, in principle approval has been given to implement pilot project on "SHGs for Elderly" to Telangana, West Bengal, Kerala, Tamil Nadu and Jharkhand. These States have to submit the detailed action plan and the budget for approval.

(b) A statement indicating the funds sanctioned to these pilot projects and the expenditure incurred is enclosed as Annexure I.

(c) A statement indicating details of targeted beneficiaries along with the status of implementation of the pilots is enclosed as Annexure II.